

**GOVERNMENT OF INDIA
MINISTRY OF POWER
LOK SABHA
UNSTARRED QUESTION NO.1464
ANSWERED ON 15.12.2022**

RURAL ELECTRIFICATION SCHEMES

†1464. SHRIMATI GOMATI SAI:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government has launched various rural electrification schemes including Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY);**
- (b) if so, the details of the schemes launched by the Government during the last three years and the current year including the targets set and achieved under each of the said schemes;**
- (c) the details of the proposals received from various States along with the proposals sanctioned by the Union Government under the said schemes, State/UT-wise;**
- (d) whether the Government has fixed any time limit to complete the pending schemes and if so, the details thereof; and**
- (e) the other steps being taken by the Government in this regard?**

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) : Government of India had launched Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) in December 2014 for the rural areas with the objectives of electrification of all un-electrified villages as per Census 2011; Strengthening and augmentation of sub-transmission & distribution infrastructure in rural areas, including construction of HT and LT lines, metering at distribution transformers, feeders and consumers; and feeder segregation. Similarly, Pradhan Mantri Sahaj Bijli Har Ghar Yojana – Saubhagya was launched in October, 2017 for electrification of rural and urban poor households in the country.

.....2.

(b) & (c) : SAUBHAGYA was launched with the objective to achieve universal household electrification by providing electricity connections to all un-electrified households in rural areas and all poor households in urban areas of the country. Under the aegis of SAUBHAGYA, as on 31.03.2019, all households were reported electrified by the States, except 18,734 households in Left Wing Extremists (LWE) affected areas of Chhattisgarh. Subsequently, seven States namely Assam, Chhattisgarh, Jharkhand, Karnataka, Manipur, Rajasthan and Uttar Pradesh reported that 19.09 lakh un-electrified households in their State identified before 31.03.2019, which were unwilling earlier but later expressed willingness to get electricity connections needed to be electrified. The electrification of these households was sanctioned under SAUBHAGYA. All these seven States reported 100% households' electrification as on 31.03.2021. A total of 2.817 crore households were electrified since the launch of SAUBHAGYA, up to 31.03.2021. Thereafter, some States again reported that 11.84 lakh households remain to be electrified. Electrification of these households was again sanctioned till date, a total 2.86 crore households have been electrified. Details are enclosed at Annexure.

(d) & (e) : Work under DDUGJY and SAUBHAGYA has been completed and these schemes have been closed on 31.03.2022.

ANNEXURE REFERRED TO IN REPLY TO PARTS (b) & (c) OF UNSTARRED QUESTION NO. 1464 ANSWERED IN THE LOK SABHA ON 15.12.2022

State-wise electrification of households since launch of Saubhagya Scheme including Additional Households achievement under DDUGJY

Original Sanction of Saubhagya				Additional Sanction allowed under Saubhagya		Further additional Households sanctioned under DDUGJY		Grand Total (A+B)
Sl. No.	Name of the States	No. of Households electrified from 11.10.2017 to 31.03.2019 as per Portal	Saturation certificate date	No. of Households reported electrified from 01.04.2019 to 31.03.2021	Total HHs electrified as on 31.03.2021 (A)	Households Sanctioned during 2021-22	Households electrified (as on 31.03.2022) (B)	
1	Andhra Pradesh*	1,81,930		0	1,81,930			1,81,930
2	Arunachal Pradesh	47,089	12-Mar-19	0	47,089	7859	0	47,089
3	Assam	17,45,149	24-Jan-19	2,00,000	19,45,149	480249	381507	23,26,656
4	Bihar	32,59,041	25-Oct-18	0	32,59,041			32,59,041
5	Chhattisgarh	7,49,397	17-Aug-21	40,394	7,89,791	21981	2577	7,92,368
6	Gujarat*	41,317		0	41,317			41,317
7	Haryana	54,681	07-Dec-18	0	54,681			54,681
8	Himachal Pradesh	12,891	30-Nov-18	0	12,891			12,891
9	Jammu & Kashmir	3,77,045	27-Oct-18	0	3,77,045			3,77,045
10	Jharkhand	15,30,708	26-Dec-18	2,00,000	17,30,708			17,30,708
11	Karnataka	3,56,974	31-Jan-19	26,824	3,83,798			3,83,798
12	Ladakh	10,456	27-Oct-18	0	10,456			10,456
13	Madhya Pradesh	19,84,264	22-Oct-18	0	19,84,264	99722	0	19,84,264
14	Maharashtra	15,17,922	27-Dec-18	0	15,17,922			15,17,922
15	Manipur	1,02,748	20-Dec-18	5,367	1,08,115	21135	0	1,08,115
16	Meghalaya	1,99,839	24-Jan-19	0	1,99,839	420	401	2,00,240
17	Mizoram	27,970	24-Nov-18	0	27,970			27,970
18	Nagaland	1,32,507	18-Dec-18	0	1,32,507	7009	7009	1,39,516
19	Odisha	24,52,444	31-Dec-18	0	24,52,444			24,52,444
20	Puducherry*	912		0	912			912
21	Punjab	3,477	13-Dec-18	0	3,477			3,477
22	Rajasthan	18,62,736	16-Oct-18	2,12,786	20,75,522	210843	52206	21,27,728
23	Sikkim	14,900	26-Nov-18	0	14,900			14,900
24	Tamil Nadu*	2,170		0	2,170			2,170
25	Telangana	5,15,084	14-Nov-18	0	5,15,084			5,15,084
26	Tripura	1,39,090	27-Nov-18	0	1,39,090			1,39,090
27	Uttar Pradesh	79,80,568	31-Dec-18	12,00,003	91,80,571	334652	0	91,80,571
28	Uttarakhand	2,48,751	30-Nov-18	0	2,48,751			2,48,751
29	West Bengal	7,32,290	26-Nov-18	0	7,32,290			7,32,290
Total		2,62,84,350		18,85,374	2,81,69,724	11,83,870	4,43,700	2,86,13,424

*Electrified prior to Saubhagya and not funded under Saubhagya
